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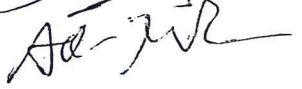
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/880/IB/2018  
NAME OF THE PETITIONER(S) : DHARNENDRA CHEMICALS PVT LTD  
NAME OF THE RESPONDENT : TAURUS GKK LEATHERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	A. IC BHANSAJI	DCS Jr de	
2.	Aditya Muleyee	BFL Legal	

**ORDER**

Representatives for both the parties present. Counsel for the Corporate Debtor has filed the vakalath. The copy of the Petition is given in the open Court to the Counsel for the Corporate Debtor. The Corporate Debtor is directed to file a reply before the next date of hearing. The matter is posted for final arguments. Put up on **04.09.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)